

DIVISION BENCH

P-102

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/43(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	UCO BANK VS SARITA STEEL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Santosh Kr.Ray, Adv.] For the Financial Creditor
Ms.Rituparna Sanyal, Adv.]
Ms.Zeba Khan, Adv.]
Ms.Muskan Saha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **12/08/2024**.

Satyajit Roy
(Court Officer)